

HIGH COURT OF HIMACHAL PRADESH
SHIMLA

CASES LISTED FOR SETTLEMENT BEFORE THE NATIONAL LOK ADALAT SCHEDULED TO BE HELD
ON SATURDAY THE 11TH MARCH , 2017

BY ORDER OF HON'BLE THE CHIEF JUSTICE.

BENCH NO. 1 AT 10: 00 A M
(OLD AUDITOURIM)
SHRI L.R.SHARMA , DISTT.& SESSIONS JUDGE (Retd.)
SHRI ANAND SHARMA ADVOCATE
SHRI YASHPAL DHAULTA, ADVOCATE

* FOR SETTLEMENT *

501	CR.R/141/2007 [Criminal]	MUNSHI RAM Versus	HEM RAJ BHARDWAJ
502	CR.R/170/2008 [Criminal]	VEER PRAKASH ROSHAN LAL Versus HEM RAJ	JR.POSWAL B.S.ATTRI
503	CR.R/1/2010 [Criminal]	VINOD KUMAR Versus STATE BANK OF PATIALA	AG NS.CHANDEL KANWAR BHUPINDER SINGH MANISH GUPTA
504	CR.R/236/2010 [Criminal]	RAFIK MOHAMMAD Versus H.P.MINORITY FINANCE	A.G. DEEPAK GUPTA G.S.RATHOUR JAGAT PAL NEHA THAKUR
505	CR.R/415/2015 [Criminal]	HET RAM Versus SINGH RAM	NEMO VIRENDER SINGH RATHORE NAVEEN KUMAR BHARDWAJ
	WITH CR.R/414/2015	HET RAM Versus SINGH RAM	AG G R PALSRA NAVEEN KUMAR BHARDWAJ AG G R PALSRA

Sd/-
Addl.Registrar(J)
10/03/2017